

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
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Report on :16-03-2020

Date : 16.03.2020										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	24568/2020	16.03.2020	RVWPET - 121/2017	M. PANDA	GENERAL		Order Dtd. 2019-12-19		CIVIL REVISION	(Seat No-1)
2	24569/2020	16.03.2020	WP (C) - 27942/2019	D.R.PATRI	GENERAL		Order Dtd. 2020-01-07			(Seat No-1)
3	24570/2020	16.03.2020	WP (C) - 5528/2020	J. K. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Seat No-1)
4	24571/2020	16.03.2020	WP (C) - 8740/2020	J.R.DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-06			(Seat No-1)
5	24572/2020	16.03.2020	WP (C) - 7390/2020	J.R.DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-06			(Seat No-1)
6	24573/2020	16.03.2020	RSA-55/2019	P. C. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-03-13		SECOND APPEAL	(Seat No-7)
7	24574/2020	16.03.2020	WP (C) - 4068/2020	M/S. SUBHRANSU SEKHAR JENA	C.O.	COURT NO. 24	Order Dtd. 2020-03-13			(Seat No-7)
8	24575/2020	16.03.2020	WP (C) - 7980/2020	B. R. SENAPATI	C.O.	COURT NO. 24	Order Dtd. 2020-03-13			(Seat No-7)
9	24576/2020	16.03.2020	WP (C) - 4780/2020	M/S.RANJIT MOHANTY	C.O.	COURT NO.	Order Dtd. 2020-03-13		WRIT BRANC	(Seat No-7)

			020			24			H-4	No-46)
10	24577/2020	16.03.2020	WP (C) - 8333/2020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-03-12			(Se at No-46)
11	24578/2020	16.03.2020	WP (C) - 8330/2020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-03-12			(Se at No-46)
12	24579/2020	16.03.2020	WP (C) - 8328/2020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-03-12			(Se at No-46)
13	24580/2020	16.03.2020	WP (C) - 8327/2020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-03-12			(Se at No-46)
14	24581/2020	16.03.2020	WP (C) - 23190/2019	K. K. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2020-03-12			(Se at No-46)
15	24582/2020	16.03.2020	WP (C) - 6612/2020	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-03-12			(Se at No-46)
16	24583/2020	16.03.2020	WP (C) - 6610/2020	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-03-12			(Se at No-46)
17	24584/2020	16.03.2020	WP (C) - 6608/2020	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-03-12			(Se at No-46)
18	24585/2020	16.03.2020	WP (C) - 6628/2020	P.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-03-12			(Se at No-46)
19	24586/2020	16.03.2020	CRLREV - 457/2018	M/S.S.K.BH ANJADEO	C.O.	DR (J)	Order Dtd. 2020-03-12			(Se at No-46)
20	24587/2020	16.03.2020	BLAPL-1337/2020	D. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No-46)
21	24588/2020	16.03.2020	BLAPL-1319/2020	P.N.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No-46)
22	24589/	16.03.2	BLAPL-	P.K.	C.O.	COURT	Order Dtd.			(Se

	2020	020	10333/2019	MALLICK		NO. 7	2020-03-13			at No-46)
23	24590/2020	16.03.2020	WP (C) - 7105/2020	D. K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-12			(Se at No-46)
24	24591/2020	16.03.2020	BLAPL-1467/2020	A.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-46)
25	24592/2020	16.03.2020	WP (C) - 9229/2020	R.C. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2020-03-13		WRIT BRANCH-7	(Se at No-44)
26	24593/2020	16.03.2020	CMP-1495/2019	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No-44)
27	24594/2020	16.03.2020	CMP-933/2017	L. SINGH	C.O.	COURT NO. 24	Order Dtd. 2020-03-13		WRIT BRANCH-3	(Se at No-14)
28	24595/2020	16.03.2020	CMP-161/2020	A.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-03-13			(Se at No-14)
29	24596/2020	16.03.2020	CMP-168/2020	P.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-03-13		WRIT BRANCH-1	(Se at No-31)
30	24597/2020	16.03.2020	WP (C) - 6609/2020	P.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-03-12			(Se at No-31)
31	24598/2020	16.03.2020	ABLAPL - 2514/2020	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No-31)
32	24599/2020	16.03.2020	BLAPL-1343/2020	B.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No-31)
33	24600/2020	16.03.2020	ABLAPL - 2187/2020	DEBASHREE PARIDA	C.O.	COURT NO. 2	Order Dtd. 2020-03-13			(Se at No-31)
34	24601/2020	16.03.2020	CRLMP-282/2020	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No-31)

35	24602/ 2020	16.03.2 020	WP (C) - 3801/2 020	D. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-03-04			(Se at No- 31)
36	24603/ 2020	16.03.2 020	CRLMP- 281/20 20	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 31)
37	24604/ 2020	16.03.2 020	BLAPL- 9514/2 019	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020-03-13			(Se at No- 31)
38	24605/ 2020	16.03.2 020	WP (C) - 19599/ 2019	S.K. SAHOO, ADV	C.O.	DR (J)	Order Dtd. 2020-03-13		WRIT BRANC H-8	(Se at No- 43)
39	24606/ 2020	16.03.2 020	BLAPL- 1333/2 020	G. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 43)
40	24607/ 2020	16.03.2 020	BLAPL- 1449/2 020	L. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 43)
41	24608/ 2020	16.03.2 020	BLAPL- 1324/2 020	G. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 43)
42	24609/ 2020	16.03.2 020	BLAPL- 7203/2 019	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-13			(Se at No- 43)
43	24610/ 2020	16.03.2 020	BLAPL- 1323/2 020	G. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 43)
44	24611/ 2020	16.03.2 020	ABLAPL - 17915/ 2019	T. R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 43)
45	24612/ 2020	16.03.2 020	BLAPL- 1410/2 020	H.K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 43)
46	24613/ 2020	16.03.2 020	BLAPL- 1482/2 020	BALARAM SINGH	C.O.	COURT NO. 8	Order Dtd. 2020-03-13			(Se at No- 43)
47	24614/ 2020	16.03.2 020	CRLMP- 1459/2 014	D.K. JENA	GENE RAL		Order Dtd. 2015-01- 12Petition, Ann	ENITI RE ORDER	WRIT BRANC H-9	(Se at No-

							exure,	SHEET		51)
48	24615/ 2020	16.03.2 020	BLAPL- 1447/2 020	S.P. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 51)
49	24616/ 2020	16.03.2 020	BLAPL- 9372/2 019	PRATAP KUMAR BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 51)
50	24617/ 2020	16.03.2 020	BLAPL- 404/20 20	SAILENDRA BISWAL	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 51)
51	24618/ 2020	16.03.2 020	WP (C) - 27134/ 2019	S.C. MEKAP	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 51)
52	24619/ 2020	16.03.2 020	BLAPL- 1451/2 020	P. K. JENA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 51)
53	24620/ 2020	16.03.2 020	CRLMP- 779/20 14	D.K.JENA	GENE RAL		PetitionAnnexu re,Entire Order,		WRIT BRANC H-8	(Se at No- 41)
54	24621/ 2020	16.03.2 020	WP (C) - 27148/ 2019	S.C. MEKAP	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 41)
55	24622/ 2020	16.03.2 020	WP (C) - 9142/2 020	P. C. MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 41)
56	24623/ 2020	16.03.2 020	WP (C) - 4537/2 020	P. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 41)
57	24624/ 2020	16.03.2 020	CRLMP- 780/20 14	D.K.JENA	GENE RAL		Entire Order		WRIT BRANC H-8	(Se at No- 41)
58	24625/ 2020	16.03.2 020	WP (C) - 9262/2 020	B. P. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 41)
59	24626/ 2020	16.03.2 020	WP (C) - 8424/2 020	S. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 41)
60	24627/ 2020	16.03.2 020	WP (C) - 9144/2	P. C. MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at

			020							No-41)
61	24628/2020	16.03.2020	BLAPL-1454/2020	T.R. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-41)
62	24629/2020	16.03.2020	WP (C) - 9147/2020	S. B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-41)
63	24630/2020	16.03.2020	BLAPL-1453/2020	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-41)
64	24631/2020	16.03.2020	WP (C) - 9211/2020	P. L. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-41)
65	24632/2020	16.03.2020	WP (C) - 9213/2020	P. L. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-41)
66	24633/2020	16.03.2020	ABLAPL - 2186/2020	DEBASHREE PARIDA	C.O.	COURT NO. 2	Order Dtd. 2020-03-13			(Se at No-41)
67	24634/2020	16.03.2020	ABLAPL - 2185/2020	DEBASHREE PARIDA	C.O.	COURT NO. 2	Order Dtd. 2020-03-13			(Se at No-41)
68	24635/2020	16.03.2020	BLAPL-1461/2020	P.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-41)
69	24636/2020	16.03.2020	BLAPL-1502/2020	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2020-03-13			(Se at No-41)
70	24637/2020	16.03.2020	BLAPL-1459/2020	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-41)
71	24638/2020	16.03.2020	BLAPL-1491/2020	P. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2020-03-13			(Se at No-41)
72	24639/2020	16.03.2020	BLAPL-1490/2020	M. R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020-03-13			(Se at No-41)
73	24640/	16.03.2	WP (C) -	P.K.	C.O.	COURT	Order Dtd.			(Se

	2020	020	14311/ 2015	MOHANTY		NO. 9	2020-03-13			at No- 41)
74	24641/ 2020	16.03.2 020	ABLAPL - 2363/2 020	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 41)
75	24642/ 2020	16.03.2 020	WP (C) - 14311/ 2015	M. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-03-13			(Se at No- 41)
76	24643/ 2020	16.03.2 020	ABLAPL - 14048/ 2019	B N BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020-03-13			(Se at No- 41)
77	24644/ 2020	16.03.2 020	ABLAPL - 1493/2 020	MADAN DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 41)
78	24645/ 2020	16.03.2 020	WP (C) - 8419/2 020	P.R. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-03-12			(Se at No- 41)
79	24646/ 2020	16.03.2 020	ABLAPL - 2633/2 020	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 41)
80	24647/ 2020	16.03.2 020	WP (C) - 8419/2 020	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-03-12			(Se at No- 41)
81	24648/ 2020	16.03.2 020	ABLAPL - 2037/2 019	CHHABI RANA	C.O.	COURT NO. 1	Order Dtd. 2019-03-13		CRIMI NAL MISC- 1	(Se at No- 7)
82	24649/ 2020	16.03.2 020	BLAPL- 1470/2 020	S.K. MOHANTY, ADV	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 7)
83	24650/ 2020	16.03.2 020	ABLAPL - 11463/ 2019	A. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 7)
84	24651/ 2020	16.03.2 020	ABLAPL - 2629/2 020	S S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 7)
85	24652/ 2020	16.03.2 020	BLAPL- 1469/2 020	D.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 7)

86	24653/ 2020	16.03.2 020	ABLAPL - 2626/2 020	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 7)
87	24654/ 2020	16.03.2 020	BLAPL- 1463/2 020	G. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 7)
88	24655/ 2020	16.03.2 020	ABLAPL - 4545/2 019	B. N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-03-13		CRIMI NAL MISC- 3	(Se at No- 3)
89	24656/ 2020	16.03.2 020	ABLAPL - 2621/2 020	B DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 3)
90	24657/ 2020	16.03.2 020	BLAPL- 1455/2 020	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 3)
91	24658/ 2020	16.03.2 020	ABLAPL - 8937/2 018	D. K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 3)
92	24659/ 2020	16.03.2 020	BLAPL- 1462/2 020	G. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 3)
93	24660/ 2020	16.03.2 020	ABLAPL - 889/20 20	J. C. BARAL	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 3)
94	24661/ 2020	16.03.2 020	BLAPL- 1452/2 020	A.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 3)
95	24662/ 2020	16.03.2 020	WP (C) - 17314/ 2019	P K JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-13			(Se at No- 3)
96	24663/ 2020	16.03.2 020	ABLAPL - 715/20 18	SANTOSH SETHI	C.O.	COURT NO. 1	Order Dtd. 2020-03-13		CRIMI NAL MISC- 3	(Se at No- 18)
97	24664/ 2020	16.03.2 020	ABLAPL - 15472/ 2019	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 18)
98	24665/ 2020	16.03.2 020	BLAPL- 10328/ 2019	M K PANI	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-



										18)
99	24666/2020	16.03.2020	ABLAPL - 644/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No-18)
100	24667/2020	16.03.2020	ABLAPL - 3851/2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-03-13	CRIMINAL MISC-2		(Se at No-16)
101	24668/2020	16.03.2020	ABLAPL - 1551/2019	BIDYADHAR MANASINGH	GENERAL		Order Dtd. 2019-03-01	CRIMINAL MISC-3		(Se at No-9)
102	24669/2020	16.03.2020	ABLAPL - 18270/2019	P. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No-9)
103	24670/2020	16.03.2020	ABLAPL - 1552/2019	BIDYADHAR MANASINGH	GENERAL		Order Dtd. 2019-03-01	CRIMINAL MISC-3		(Se at No-9)
104	24671/2020	16.03.2020	ABLAPL - 7955/2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No-9)
105	24672/2020	16.03.2020	ABLAPL - 13064/2019	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No-9)
106	24673/2020	16.03.2020	ABLAPL - 15754/2019	CHHABI RANA	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No-9)
107	24674/2020	16.03.2020	ABLAPL - 18626/2019	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No-9)
108	24675/2020	16.03.2020	ABLAPL - 17261/2019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No-9)
109	24676/2020	16.03.2020	ABLAPL - 15867/2019	NANDA KISHORE ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No-9)
110	24677/2020	16.03.2020	ABLAPL - 2361/2019	HAREKRUSHN A DASH	C.O.	COURT NO. 1	Order Dtd. 2020-03-13	CRIMINAL MISC-1		(Se at No-8)
111	24678/2020	16.03.2020	CRLMC-676/20	A K BHUYAN	C.O.	COURT NO.	Order Dtd. 2020-03-13			(Se at

			20			19				No-8)
11 2	24679/ 2020	16.03.2 020	ABLAPL - 15817/ 2019	A.PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 8)
11 3	24680/ 2020	16.03.2 020	CRLMC- 641/20 20	A K BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 8)
11 4	24681/ 2020	16.03.2 020	ABLAPL - 4960/2 019	B. P. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-03-13		CRMIN AL MISC- 2	(Se at No- 13)
11 5	24682/ 2020	16.03.2 020	CRLMC- 640/20 20	A K BHUYAN	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No- 13)
11 6	24683/ 2020	16.03.2 020	CRLMC- 760/20 20	A K BHUYAN	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No- 13)
11 7	24684/ 2020	16.03.2 020	CRLMC- 741/20 20	M R SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No- 13)
11 8	24685/ 2020	16.03.2 020	CRLMC- 691/20 20	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No- 13)
11 9	24686/ 2020	16.03.2 020	WP (C) - 7768/2 020	H. S. PANDA	GENE RAL		Order Dtd. 2020-03-02			(Se at No- 13)
12 0	24687/ 2020	16.03.2 020	CRLMC- 447/20 20	J BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No- 13)
12 1	24688/ 2020	16.03.2 020	CRLMC- 418/20 20	SAILENDRA BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No- 13)
12 2	24689/ 2020	16.03.2 020	CRLMC- 533/20 20	S K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No- 13)
12 3	24690/ 2020	16.03.2 020	CRLMC- 429/20 20	NIKUNJA KUMAR ROUT	C.O.	DR (J)	Order Dtd. 2020-03-13			(Se at No- 13)
12	24691/ 2020	16.03.2	CRLMC-	S R PANI	C.O.	COURT	Order Dtd.			(Se

4	2020	020	532/2020			NO. 19	2020-03-13			at No-13)
125	24692/2020	16.03.2020	CRLMC-762/2020	K. K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)
126	24693/2020	16.03.2020	CRLMC-471/2020	R R NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)
127	24694/2020	16.03.2020	CRLMC-438/2020	A. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)
128	24695/2020	16.03.2020	CRLMC-610/2020	R R NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)
129	24696/2020	16.03.2020	CRLMC-596/2020	S. K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)
130	24697/2020	16.03.2020	CRLMC-540/2020	S K LENKA	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)
131	24698/2020	16.03.2020	WP (C) - 8948/2020	M.R. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-13)
132	24699/2020	16.03.2020	CRLMC-454/2020	A K SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)
133	24700/2020	16.03.2020	CRLMC-704/2020	MANOJ KUMAR PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)
134	24701/2020	16.03.2020	CRLMC-511/2020	B. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)
135	24702/2020	16.03.2020	CRLMC-705/2020	R.K. MOHABHOI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)
136	24703/2020	16.03.2020	CRLMC-706/2020	R.K. MOHABHOI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)

137	24704/2020	16.03.2020	CRLMC-634/2020	R.K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)
138	24705/2020	16.03.2020	CRLMC-632/2020	GANESH SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-13)
139	24706/2020	16.03.2020	BLAPL-6835/2018	N N MOHAPATRA	GENE RAL		Order Dtd. 2019-04-16		CRMIN AL MISC-2	(Se at No-10)
140	24707/2020	16.03.2020	ELPET-3/2019	J.P. KAR	C.O.	COURT NO. 17	Order Dtd. 2020-03-03			(Se at No-10)
141	24708/2020	16.03.2020	ELPET-3/2019	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-03-13			(Se at No-10)
142	24709/2020	16.03.2020	WP (C) - 6052/2020	S.K. PAL	C.O.	COURT NO. 17	Order Dtd. 2020-03-13			(Se at No-10)
143	24710/2020	16.03.2020	WP (C) - 8691/2020	H.K. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2020-03-13			(Se at No-10)
144	24711/2020	16.03.2020	TRPCRL - 27/2020	J. KAMILA	C.O.	COURT NO. 17	Order Dtd. 2020-03-13			(Se at No-10)
145	24712/2020	16.03.2020	CRLMC-775/2020	STATE OF ODISHA	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-10)
146	24713/2020	16.03.2020	WP (C) - 3029/2020	A. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-03-13		WRIT BRANC H-8	(Se at No-29)
147	24714/2020	16.03.2020	ARBP-60/2017	R. K. MOHAPATRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-13		M.J.C .	(Se at No-2)
148	24715/2020	16.03.2020	CRLMC-594/2020	S.N. SHARMA	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-2)
149	24716/2020	16.03.2020	WP (C) - 11863/2019	A. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-03-13		WRIT BRANC H-4	(Se at No-)

										38)
150	24717/2020	16.03.2020	WP (C) - 8850/2020	J. R. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-38)
151	24718/2020	16.03.2020	CRLMC-715/2020	D DASH	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-38)
152	24719/2020	16.03.2020	RPFAM-102/2015	P.K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-03-13			(Se at No-38)
153	24720/2020	16.03.2020	BLAPL-6793/2018	P K ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-13			(Se at No-38)
154	24721/2020	16.03.2020	WP (C) - 7786/2020	D. K. NAIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-12			(Se at No-38)
155	24722/2020	16.03.2020	BLAPL-6794/2018	P K ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-38)
156	24723/2020	16.03.2020	WP (C) - 8665/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-38)
157	24724/2020	16.03.2020	WP (C) - 8665/2020	A. R. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-38)
158	24725/2020	16.03.2020	WP (C) - 7863/2020	A K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-03-13			(Se at No-38)
159	24726/2020	16.03.2020	WP (C) - 8457/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No-38)
160	24727/2020	16.03.2020	ABLAPL - 15114/2019	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No-38)
161	24728/2020	16.03.2020	BLAPL-6927/2019	P K ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-38)
162	24729/2020	16.03.2020	BLAPL-6928/2	P K ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at

			019							No-38)
163	24730/2020	16.03.2020	BLAPL-1368/2020	L. C. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No-38)
164	24731/2020	16.03.2020	BLAPL-6929/2019	P K ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-38)
165	24732/2020	16.03.2020	BLAPL-1363/2020	PARTHA SARATHI DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No-38)
166	24733/2020	16.03.2020	BLAPL-6930/2019	P K ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-38)
167	24734/2020	16.03.2020	BLAPL-1364/2020	PARTHA SARATHI DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No-38)
168	24735/2020	16.03.2020	BLAPL-1360/2020	S.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No-38)
169	24736/2020	16.03.2020	BLAPL-6931/2019	P K ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-38)
170	24737/2020	16.03.2020	BLAPL-6932/2019	P K ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-38)
171	24738/2020	16.03.2020	BLAPL-1788/2019	P K ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-13			(Se at No-38)
172	24739/2020	16.03.2020	BLAPL-1359/2020	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No-38)
173	24740/2020	16.03.2020	BLAPL-1356/2020	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No-38)
174	24741/2020	16.03.2020	BLAPL-1346/2020	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No-38)
17	24742/	16.03.2	BLAPL-	B. N.	C.O.	COURT	Order Dtd.			(Se

5	2020	020	1342/2 020	SARANGI		NO. 23	2020-03-13			at No- 38)
17 6	24743/ 2020	16.03.2 020	BLAPL- 1336/2 020	MANOJ KUMAR PANI	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
17 7	24744/ 2020	16.03.2 020	BLAPL- 1334/2 020	MANOJ KUMAR PANI	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
17 8	24745/ 2020	16.03.2 020	BLAPL- 1332/2 020	JAYADEBA BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
17 9	24746/ 2020	16.03.2 020	BLAPL- 1321/2 020	NITYANANDA MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
18 0	24747/ 2020	16.03.2 020	BLAPL- 1320/2 020	G. JAYASINGH	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
18 1	24748/ 2020	16.03.2 020	BLAPL- 1445/2 020	MANOJ KUMAR PANI	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
18 2	24749/ 2020	16.03.2 020	BLAPL- 1442/2 020	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
18 3	24750/ 2020	16.03.2 020	RPFAM- 182/20 19	G. JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
18 4	24751/ 2020	16.03.2 020	BLAPL- 1417/2 020	DILLIP KUMAR BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
18 5	24752/ 2020	16.03.2 020	RPFAM- 73/201 9	S.K. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2020-03-13			(Se at No- 38)
18 6	24753/ 2020	16.03.2 020	BLAPL- 1415/2 020	AJAY KUMAR PANDA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
18 7	24754/ 2020	16.03.2 020	BLAPL- 1412/2 020	P. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)

18	24755/ 2020	16.03.2 020	CRLMC- 763/20 20	M.D. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No- 38)
18	24756/ 2020	16.03.2 020	BLAPL- 1411/2 020	MAHES DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
19	24757/ 2020	16.03.2 020	BLAPL- 1408/2 020	S.K.MOHANT Y	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
19	24758/ 2020	16.03.2 020	CRLMC- 763/20 20	LALIT SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Se at No- 38)
19	24759/ 2020	16.03.2 020	BLAPL- 1407/2 020	S.K.MOHANT Y	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
19	24760/ 2020	16.03.2 020	BLAPL- 1401/2 020	PRASANJIT BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
19	24761/ 2020	16.03.2 020	BLAPL- 1395/2 020	SAMIR BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
19	24762/ 2020	16.03.2 020	BLAPL- 1394/2 020	B. P. TUNGA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
19	24763/ 2020	16.03.2 020	BLAPL- 1383/2 020	BIBHUDANAN DA MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
19	24764/ 2020	16.03.2 020	BLAPL- 1382/2 020	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
19	24765/ 2020	16.03.2 020	BLAPL- 1379/2 020	NANDA KISHORE ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
19	24766/ 2020	16.03.2 020	BLAPL- 1378/2 020	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 38)
20	24767/ 2020	16.03.2 020	BLAPL- 1377/2 020	SACHINDRA KANHAR	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No-



										38)
201	24768/2020	16.03.2020	CRLMC-269/2020	S. B. DAS	C.O.	COURT NO. 2	Order Dtd. 2020-03-03			(Se at No-38)
202	24769/2020	16.03.2020	CRLMC-3236/2019	P. K. SAHOO	C.O.	DR (J)	Order Dtd. 2020-03-03			(Se at No-38)
203	24770/2020	16.03.2020	WP (C) - 11645/2010	GYANA NARAYAN JENA	GENE RAL		Order Dtd. 2020-02-17			(Se at No-38)
204	24771/2020	16.03.2020	WP (C) - 3574/2020	DIBAKAR SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-25			(Se at No-38)
205	24772/2020	16.03.2020	WP (C) - 3574/2020	S. P. SETHY	C.O.	COURT NO. 22	Order Dtd. 2020-02-25			(Se at No-38)
206	24773/2020	16.03.2020	WP (C) - 7149/2020	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13		WRIT BRANC H-8	(Se at No-29)
207	24774/2020	16.03.2020	WP (C) - 3574/2020	S. P. SETHY	C.O.	COURT NO. 22	Order Dtd. 2020-02-25			(Se at No-29)
208	24775/2020	16.03.2020	WP (C) - 1475/2020	T. N. CHOUDHURY	C.O.	COURT NO. 8	Order Dtd. 2020-03-13			(Se at No-29)
209	24776/2020	16.03.2020	WP (C) - 7340/2020	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13		WRIT BRANC H-2	(Se at No-8)
210	24777/2020	16.03.2020	CRLREV - 73/2015	SAHADEV DAS	C.O.	COURT NO. 10	Order Dtd. 2020-03-13			(Se at No-8)
211	24778/2020	16.03.2020	CONTC-817/2020	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No-8)
212	24779/2020	16.03.2020	MACA-512/2017	P. K. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No-8)
213	24780/2020	16.03.2020	MACA-512/20	P. K. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at

			17							No-8)
21 4	24781/ 2020	16.03.2 020	WP (C) - 28121/ 2019	B.K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-13			(Se at No- 8)
21 5	24782/ 2020	16.03.2 020	MACA- 1028/2 018	G. N. JEE	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 8)
21 6	24783/ 2020	16.03.2 020	MACA- 1028/2 018	A. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 8)
21 7	24784/ 2020	16.03.2 020	WP (C) - 3479/2 020	S.K. SAHU	C.O.	COURT NO. 17	Order Dtd. 2020-03-13			(Se at No- 8)
21 8	24785/ 2020	16.03.2 020	WP (C) - 18893/ 2019	M.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-03-13			(Se at No- 8)
21 9	24786/ 2020	16.03.2 020	WP (C) - 18818/ 2015	M.M.SATAPA THY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 8)
22 0	24787/ 2020	16.03.2 020	WP (C) - 23482/ 2019	R.K. SAHU	C.O.	COURT NO. 9	Order Dtd. 2020-03-13		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 104 )
22 1	24788/ 2020	16.03.2 020	WP (C) - 8454/2 020	J. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
22 2	24789/ 2020	16.03.2 020	WP (C) - 22332/ 2017	S. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
22 3	24790/ 2020	16.03.2 020	WP (C) - 8454/2 020	J. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
22 4	24791/ 2020	16.03.2 020	WP (C) - 8728/2 020	P. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104

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22 5	24792/ 2020	16.03.2 020	WP (C) - 9091/2 016	M. NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
22 6	24793/ 2020	16.03.2 020	WP (C) - 8250/2 020	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
22 7	24794/ 2020	16.03.2 020	WP (C) - 9091/2 016	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
22 8	24795/ 2020	16.03.2 020	WP (C) - 7788/2 020	P. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
22 9	24796/ 2020	16.03.2 020	WP (C) - 7948/2 020	S MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-04			(Se at No- 104 )
23 0	24797/ 2020	16.03.2 020	WP (C) - 7887/2 020	S. R. PATTNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
23 1	24798/ 2020	16.03.2 020	WP (C) - 7630/2 020	P. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
23 2	24799/ 2020	16.03.2 020	WP (C) - 7629/2 020	P. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
23 3	24800/ 2020	16.03.2 020	WP (C) - 2092/2 020	R K BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-03-13			(Se at No- 104 )
23 4	24801/ 2020	16.03.2 020	CMAPL- 374/20 19	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
23	24802/ 2020	16.03.2	CRLMP-	B.	C.O.	COURT	Order Dtd.			(Se

5	2020	020	295/20 20	MANSINGH		NO. 3 OLD	2020-03-13			at No- 104 )
23 6	24803/ 2020	16.03.2 020	CRLMP- 337/20 20	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
23 7	24804/ 2020	16.03.2 020	CRLMP- 298/20 20	H. S. PAIKRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
23 8	24805/ 2020	16.03.2 020	CRLMP- 292/20 20	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
23 9	24806/ 2020	16.03.2 020	CRLMP- 291/20 20	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
24 0	24807/ 2020	16.03.2 020	CRLMP- 288/20 20	A. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
24 1	24808/ 2020	16.03.2 020	CRLMP- 300/20 20	P K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
24 2	24809/ 2020	16.03.2 020	CRLMP- 299/20 20	P K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No- 104 )
24 3	24810/ 2020	16.03.2 020	BLAPL- 1394/2 020	S. C. DASH	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 104 )
24 4	24811/ 2020	16.03.2 020	WP (C) - 8457/2 020	K. MANDAL	C.O.	COURT NO. 19	Order Dtd. 9999-12-31			(Se at No- 104 )
24 5	24812/ 2020	16.03.2 020	WP (C) - 4180/2 020	TOFAN PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2020-02-27			(Se at No-

										104)
24	24813/2020	16.03.2020	BLAPL-1426/2020	SAILENDRA BISWAL	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Seat No-104)
24	24814/2020	16.03.2020	WP (C) - 8292/2020	CHANDAN MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-12			(Seat No-104)
24	24815/2020	16.03.2020	WP (C) - 8283/2020	CHANDAN MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-12			(Seat No-104)
24	24816/2020	16.03.2020	WP (C) - 8177/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-13	WRIT BRANCH (DIVISION BENCH)		(Seat No-116)
25	24817/2020	16.03.2020	WP (C) - 8177/2020	M. R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-13	WRIT BRANCH (DIVISION BENCH)		(Seat No-116)
25	24818/2020	16.03.2020	WP (C) - 7393/2020	K. K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020-03-13	WRIT BRANCH (DIVISION BENCH)		(Seat No-107)
25	24819/2020	16.03.2020	WP (C) - 9269/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No-107)
25	24820/2020	16.03.2020	WP (C) - 9267/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No-107)
25	24821/2020	16.03.2020	WP (C) - 9266/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No-107)

25	24822/2020	16.03.2020	WP (C) - 9264/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No-107)
25	24823/2020	16.03.2020	WP (C) - 9265/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No-107)
25	24824/2020	16.03.2020	WP (C) - 9263/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No-107)
25	24825/2020	16.03.2020	WP (C) - 9261/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No-107)
25	24826/2020	16.03.2020	WP (C) - 9260/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No-107)
26	24827/2020	16.03.2020	WP (C) - 5976/2019	B K PATI	C.O.	COURT NO. 7	Order Dtd. 2020-03-06			(Seat No-107)
26	24828/2020	16.03.2020	WP (C) - 9258/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No-107)
26	24829/2020	16.03.2020	WP (C) - 9257/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No-107)
26	24830/2020	16.03.2020	WP (C) - 5067/2020	H. SUNDARA	GENERAL		Order Dtd. 2020-02-24			(Seat No-107)
26	24831/2020	16.03.2020	WP (C) - 9255/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-03-13			(Seat No-107)
26	24832/2020	16.03.2020	OJC-10096/	S.N. SHARMA	GENERAL		Order Dtd. 2010-09-16		WRIT BRANC	(Seat)

			2001						H-7	No-10)
26	24833/2020	16.03.2020	BLAPL-1426/2020	OM SHREE ATMAPRAKASH	GENERAL		Order Dtd. 2020-03-13			(Seat No-10)
26	24834/2020	16.03.2020	BLAPL-11021/2019	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2020-03-13			(Seat No-10)
26	24835/2020	16.03.2020	ABLAPL - 2637/2020	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Seat No-10)
26	24836/2020	16.03.2020	BLAPL-9624/2019	PRADEEP KUMAR JENA	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Seat No-10)
27	24837/2020	16.03.2020	CRLMC-3507/2019	H. SUNDARA	GENERAL		Order Dtd. 2020-01-21			(Seat No-10)
27	24838/2020	16.03.2020	CMAPL-169/2020	T BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Seat No-10)
27	24839/2020	16.03.2020	ABLAPL - 12158/2019	RAMA CHANDRA DASH	GENERAL		Order Dtd. 2020-03-02			(Seat No-10)
27	24840/2020	16.03.2020	CRLMC-2791/2019	KESHAB PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020-03-13		CRMINAL MISC-2	(Seat No-11)
27	24841/2020	16.03.2020	MATA-89/2019	S MOHARANA	C.O.	DR (J)	Order Dtd. 2020-03-13		FIRST APPEAL	(Seat No-4)
27	24842/2020	16.03.2020	WP (C) - 5183/2020	FAKIR CHARAN NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-12			(Seat No-4)
27	24843/2020	16.03.2020	WP (C) - 20539/2019	R R DAS	C.O.	DR (J)	Order Dtd. 2020-03-13		WRIT BRANCH (DIVISION BENCH)	(Seat No-106)
27	24844/2020	16.03.2020	WP (C) - 14291/	B C PANDA	C.O.	CHIEF JUSTI	Order Dtd. 2020-03-13			(Seat)

			2019			CE'S COURT				No-106)
27	24845/2020	16.03.2020	RFA-164/2007	S.MOHARANA	GENERAL		Order Dtd. 2016-02-09		FIRST APPEAL	(Seat No-4)
27	24846/2020	16.03.2020	WP (C) - 14291/2019	N K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-03-13			(Seat No-4)
28	24847/2020	16.03.2020	WP (C) - 8894/2020	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Seat No-4)
28	24848/2020	16.03.2020	WP (C) - 19414/2019	P.K.SWAIN	GENERAL		Order Dtd. 2020-03-06			(Seat No-4)
28	24849/2020	16.03.2020	WP (C) - 14080/2019	B N SHADHANGI	C.O.	COURT NO. 9	Order Dtd. 2020-03-13			(Seat No-4)
28	24850/2020	16.03.2020	WP (C) - 15996/2019	M R SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-13		WRIT BRANCH (DIVISION BENCH)	(Seat No-108)
28	24851/2020	16.03.2020	WP (C) - 14325/2005	P.K.MISHRA	GENERAL		Order Dtd. 2007-11-23		WRIT BRANCH-7	(Seat No-10)
28	24852/2020	16.03.2020	WP (C) - 9133/2020	B P TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Seat No-10)
28	24853/2020	16.03.2020	WP (C) - 9133/2020	TAPAN KU NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Seat No-10)
28	24854/2020	16.03.2020	WP (C) - 7150/2020	D.MISHRA	GENERAL		Order Dtd. 2020-03-04			(Seat No-10)
28	24855/2020	16.03.2020	WP (C) - 6478/2018	B K DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-13			(Seat No-10)
28	24856/2020	16.03.2020	WP (C) -	R.K.BARIK	GENERAL		Order Dtd.		WRIT	(Seat No-10)



9	2020	020	13358/ 2013		RAL		2013-09-18		BRANC H-1	at No- 30)
29 0	24857/ 2020	16.03.2 020	WP (C) - 22072/ 2019	J.R.SAHOO	GENE RAL		Order Dtd. 2020-01-14			(Se at No- 30)
29 1	24858/ 2020	16.03.2 020	WP (C) - 11830/ 2013	J.R.SAHOO	GENE RAL		Order Dtd. 2015-03-18		WRIT BRANC H-5	(Se at No- 23)
29 2	24859/ 2020	16.03.2 020	WP (C) - 18672/ 2013	M.NAYAK	GENE RAL		Order Dtd. 2013-08-19		WRIT BRANC H-7	(Se at No- 10)
29 3	24860/ 2020	16.03.2 020	WP (C) - 20786/ 2010	R.K.ROUT	GENE RAL		Order Dtd. 2015-10-15		WRIT BRANC H-8	(Se at No- 42)
29 4	24861/ 2020	16.03.2 020	WP (C) - 11466/ 2016	P.K.DAS	GENE RAL		Order Dtd. 2016-09-20		WRIT BRANC H-3	(Se at No- 14)
29 5	24862/ 2020	16.03.2 020	WP (C) - 5145/2 014	S.NAYAK	GENE RAL		Order Dtd. 2020-03-05			(Se at No- 14)
29 6	24863/ 2020	16.03.2 020	WP (C) - 21396/ 2019	M.NAYAK	GENE RAL		Order Dtd. 2019-11-15			(Se at No- 14)
29 7	24864/ 2020	16.03.2 020	WP (C) - 14352/ 2005	M.NAYAK	GENE RAL		Order Dtd. 2011-09-23		WRIT BRANC H-7	(Se at No- 10)
29 8	24865/ 2020	16.03.2 020	CONTC- 1637/2 013	M.NAYAK	GENE RAL		Order Dtd. 2015-09-23		CONTE MPT	(Se at No- 3)
29 9	24866/ 2020	16.03.2 020	CRLA- 335/20 16	G.C.JENA	GENE RAL		Order Dtd. 9999-12-31		CRIMI NAL APPEA L	(Se at No- 4)
30 0	24867/ 2020	16.03.2 020	CRLA- 681/20 16	C.R.SAHU	GENE RAL		Order Dtd. 2017-01-02		CRIMI NAL APPEA L	(Se at No- 4)
30 1	24868/ 2020	16.03.2 020	CRLA- 66/201 2	C.R.SAHU	GENE RAL		Order Dtd. 2016-02-23		CRIMI NAL APPEA L	(Se at No- 4)

30	24869/2020	16.03.2020	BLAPL-1354/2020	R.K.MALLIK	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Seat No-4)
30	24870/2020	16.03.2020	CRLA-677/2016	C.R.SAHU	GENERAL		Order Dtd. 2016-12-19		CRIMINAL APPEAL	(Seat No-4)
30	24871/2020	16.03.2020	CRLA-517/2015	C.R.SAHU	GENERAL		Order Dtd. 2016-12-19		CRIMINAL APPEAL	(Seat No-5)
30	24872/2020	16.03.2020	LAA-80/2019	MD. AQUIB	GENERAL		Order Dtd. 9999-12-31			(Seat No-5)
30	24873/2020	16.03.2020	WP (C) - 28367/2019	B.C.GHADEI	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH-7	(Seat No-15)
30	24874/2020	16.03.2020	WP (C) - 20524/2010	L.SINGH	GENERAL		Order Dtd. 2015-07-28		WRIT BRANCH-6	(Seat No-24)
30	24875/2020	16.03.2020	MACA-370/2019	S. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Seat No-24)
30	24876/2020	16.03.2020	WP (C) - 23894/2019	A.K.JATI	GENERAL		Order Dtd. 2019-12-05			(Seat No-24)
31	24877/2020	16.03.2020	MACA-370/2019	G.NATH JEE	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Seat No-24)
31	24878/2020	16.03.2020	WA-435/2015	J.P.KAR	GENERAL		Order Dtd. 2019-08-02			(Seat No-24)
31	24879/2020	16.03.2020	MACA-381/2019	S. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Seat No-24)
31	24880/2020	16.03.2020	BLAPL-856/2020	S.K.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-03-13			(Seat No-24)
31	24881/2020	16.03.2020	MACA-381/2019	G.NATH JEE	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Seat No-24)

										24)
31 5	24882/ 2020	16.03.2 020	BLAPL- 1235/2 020	B.C.DALAI	GENE RAL		Order Dtd. 2020-03-02			(Se at No- 24)
31 6	24883/ 2020	16.03.2 020	MACA- 376/20 19	S. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 24)
31 7	24884/ 2020	16.03.2 020	CRLMC- 2838/2 003	B.C.MOHANT Y	GENE RAL		Order Dtd. 2020-03-20		CRIMI NAL MISC- 3	(Se at No- 3)
31 8	24885/ 2020	16.03.2 020	MACA- 376/20 19	G.NATH JEE	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 3)
31 9	24886/ 2020	16.03.2 020	CRLMC- 387/20 20	S.N.MOHANT Y	GENE RAL		Order Dtd. 2020-02-17			(Se at No- 3)
32 0	24887/ 2020	16.03.2 020	BLAPL- 1251/2 020	G. JAYASINGH	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 3)
32 1	24888/ 2020	16.03.2 020	MACA- 996/20 18	G.NATH JEE	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 3)
32 2	24889/ 2020	16.03.2 020	ABLAPL - 654/20 20	B.SAHOO	GENE RAL		Order Dtd. 2020-01-29			(Se at No- 3)
32 3	24890/ 2020	16.03.2 020	MACA- 996/20 18	S. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Se at No- 3)
32 4	24891/ 2020	16.03.2 020	ABLAPL - 9521/2 019	A.K.PRADHA N	GENE RAL		Order Dtd. 2019-12-10			(Se at No- 3)
32 5	24892/ 2020	16.03.2 020	MACA- 736/20 19	K.C.NAYAK	C.O.	DR (J)	Order Dtd. 2020-03-13			(Se at No- 3)
32 6	24893/ 2020	16.03.2 020	MACA- 736/20 19	P.K. PARIDA	C.O.	DR (J)	Order Dtd. 2020-03-13			(Se at No- 3)
32 7	24894/ 2020	16.03.2 020	MACA- 1127/2	B.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at

			018							No-3)
328	24895/2020	16.03.2020	FA-45/1956	B.K.GOCHHA YAT	GENE RAL					(Se at No- 3)
329	24896/2020	16.03.2020	BLAPL-1325/2020	S. BARDHAN	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 3)
330	24897/2020	16.03.2020	BLAPL-1331/2020	A.K. RANA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 3)
331	24898/2020	16.03.2020	BLAPL-1347/2020	D. DASH	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 3)
332	24899/2020	16.03.2020	BLAPL-1357/2020	P.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 3)
333	24900/2020	16.03.2020	BLAPL-1390/2020	H.K. BHOL	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 3)
334	24901/2020	16.03.2020	BLAPL-1392/2020	H.K. BHOL	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 3)
335	24902/2020	16.03.2020	ABLAPL-2596/2020	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 3)
336	24903/2020	16.03.2020	BLAPL-1396/2020	G. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 3)
337	24904/2020	16.03.2020	BLAPL-1418/2020	D.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No- 3)
338	24905/2020	16.03.2020	ABLAPL-2131/2020	B.P. TANGA	C.O.	COURT NO. 8	Order Dtd. 2020-03-13			(Se at No- 3)
339	24906/2020	16.03.2020	ABLAPL-2134/2020	B. SINGH	C.O.	COURT NO. 8	Order Dtd. 2020-03-13			(Se at No- 3)
34	24907/	16.03.2	ABLAPL	SARATHI	C.O.	COURT	Order Dtd.			(Se

0	2020	020	- 2138/2 020	JYOTI MOHANTY		NO. 8	2020-03-13			at No- 3)
34 1	24908/ 2020	16.03.2 020	ABLAPL - 2139/2 020	S.R. PATTANAIAK	C.O.	COURT NO. 8	Order Dtd. 2020-03-13			(Se at No- 3)
34 2	24909/ 2020	16.03.2 020	ABLAPL - 2144/2 020	T. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-03-13			(Se at No- 3)
34 3	24910/ 2020	16.03.2 020	ABLAPL - 2146/2 020	S.K. SINGH	C.O.	COURT NO. 8	Order Dtd. 2020-03-13			(Se at No- 3)
34 4	24911/ 2020	16.03.2 020	ABLAPL - 2544/2 020	R.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-03-13			(Se at No- 3)
34 5	24912/ 2020	16.03.2 020	ABLAPL - 2590/2 020	M.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 3)
34 6	24913/ 2020	16.03.2 020	ABLAPL - 2591/2 020	R.N. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 3)
34 7	24914/ 2020	16.03.2 020	ABLAPL - 2593/2 020	R.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-27			(Se at No- 3)
34 8	24915/ 2020	16.03.2 020	BLAPL- 7711/2 019	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 3)
34 9	24916/ 2020	16.03.2 020	ABLAPL - 2602/2 020	M.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 3)
35 0	24917/ 2020	16.03.2 020	ABLAPL - 2603/2 020	M.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 3)
35 1	24918/ 2020	16.03.2 020	ABLAPL - 2604/2 020	P.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 3)
35 2	24919/ 2020	16.03.2 020	ABLAPL - 2606/2 020	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 3)

35	24920/ 2020	16.03.2 020	WP (C) - 7673/2 020	P.L. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2020-03-03		WRIT BRANC H-5	(Se at No- 23)
35	24921/ 2020	16.03.2 020	WP (C) - 1736/2 020	J.R. KHUNTIA	C.O.	COURT NO. 8	Order Dtd. 2020-03-13			(Se at No- 23)
35	24922/ 2020	16.03.2 020	BLAPL- 7576/2 019	R.K. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-13			(Se at No- 23)
35	24923/ 2020	16.03.2 020	BLAPL- 2562/2 019	B.S. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-13			(Se at No- 23)
35	24924/ 2020	16.03.2 020	BLAPL- 7237/2 019	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2020-03-13			(Se at No- 23)
35	24925/ 2020	16.03.2 020	BLAPL- 5909/2 019	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Se at No- 23)
35	24926/ 2020	16.03.2 020	CMP- 1337/2 019	B. K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-03-13			(Se at No- 23)
36	24927/ 2020	16.03.2 020	ELPET- 12/201 9	N. ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-13			(Se at No- 23)
36	24928/ 2020	16.03.2 020	WP (C) - 4019/2 020	KSHIROD KUMAR SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-03-13			(Se at No- 23)
36	24929/ 2020	16.03.2 020	WP (C) - 8857/2 020	RABI SAMAL	C.O.	COURT NO. 24	Order Dtd. 2020-03-13			(Se at No- 23)
36	24930/ 2020	16.03.2 020	ELPET- 12/201 9	P.K. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-13			(Se at No- 23)
36	24931/ 2020	16.03.2 020	WP (C) - 8632/2 020	P. N. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-03-13			(Se at No- 23)
36	24932/ 2020	16.03.2 020	WP (C) - 8311/2 020	P. K. PATI	C.O.	COURT NO. 24	Order Dtd. 2020-03-13			(Se at No-

										23)
366	24933/2020	16.03.2020	WP (C) - 2715/2014	BISWAJIT DAS	C.O.	COURT NO. 24	Order Dtd. 2020-03-13		WRIT BRANCH-5	(Serial No-32)
367	24934/2020	16.03.2020	CMP-107/2020	RABINDRA NATH DASH	C.O.	COURT NO. 24	Order Dtd. 2020-03-13			(Serial No-32)
368	24935/2020	16.03.2020	CMP-106/2020	RABINDRA NATH DASH	C.O.	COURT NO. 24	Order Dtd. 2020-03-13			(Serial No-32)
369	24936/2020	16.03.2020	CMP-251/2020	P. R. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-03-13			(Serial No-32)
370	24937/2020	16.03.2020	CMP-239/2020	BIKRAM BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-04-20		WRIT BRANCH-2	(Serial No-7)
371	24938/2020	16.03.2020	CMP-247/2020	PRASANJIT BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-03-13			(Serial No-7)
372	24939/2020	16.03.2020	CMP-258/2020	RABI SAMAL	C.O.	COURT NO. 24	Order Dtd. 2020-03-13		WRIT BRANCH-2	(Serial No-7)
373	24940/2020	16.03.2020	CMP-259/2020	RABI SAMAL	C.O.	COURT NO. 24	Order Dtd. 2020-03-13		WRIT BRANCH-2	(Serial No-7)
374	24941/2020	16.03.2020	WP (C) - 8941/2020	H. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-16			(Serial No-7)
375	24942/2020	16.03.2020	WP (C) - 8942/2020	H. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-16			(Serial No-7)
376	24943/2020	16.03.2020	WP (C) - 5183/2020	S. PADHI	C.O.	COURT NO. 19	Order Dtd. 2020-03-12			(Serial No-7)
377	24944/2020	16.03.2020	CMP-55/2020	M. D. BISWAL	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Serial No-7)
378	24945/2020	16.03.2020	CMP-55/2020	PRADEEP KUMAR RATH	C.O.	COURT NO.	Order Dtd. 2020-03-05			(Serial No-7)

			0			24				No-7)
379	24946/2020	16.03.2020	CMP-1496/2019	PRADEEP KUMAR RATH	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No-7)
380	24947/2020	16.03.2020	CMP-33/2020	PRADEEP KUMAR RATH	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No-7)
381	24948/2020	16.03.2020	CMP-155/2020	PRADEEP KUMAR RATH	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No-7)
382	24949/2020	16.03.2020	CMP-156/2020	PRADEEP KUMAR RATH	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No-7)
383	24950/2020	16.03.2020	CMP-157/2020	PRADEEP KUMAR RATH	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No-7)
384	24951/2020	16.03.2020	CMP-193/2020	PRADEEP KUMAR RATH	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No-7)
385	24952/2020	16.03.2020	CMP-215/2020	PRADEEP KUMAR RATH	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No-7)
386	24953/2020	16.03.2020	CMP-216/2020	PRADEEP KUMAR RATH	C.O.	COURT NO. 24	Order Dtd. 2020-03-05			(Se at No-7)
387	24954/2020	16.03.2020	ABLAPL - 2412/2020	S. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-06			(Se at No-7)
388	24955/2020	16.03.2020	WP (C) - 7841/2020	B. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-16		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
389	24956/2020	16.03.2020	ABLAPL - 1115/2020	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31			(Se at No-113)
39	24957/	16.03.2	WP (C) -	M.DAS	GENE		Order Dtd.		WRIT	(Se



0	2020	020	11656/2004		RAL		2004-11-23		BRANCH-8	at No-29)
391	24958/2020	16.03.2020	WP (C) - 10264/2019	P. PRADHAN	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH)	(Se at No-102)
392	24959/2020	16.03.2020	WP (C) - 16062/2008	G. SUNDARA	GENERAL		Order Dtd. 2014-10-27		WRIT BRANCH-6	(Se at No-25)
393	24960/2020	16.03.2020	WP (C) - 28142/2019	S. NAYAK	GENERAL		Order Dtd. 2020-01-06			(Se at No-25)
394	24961/2020	16.03.2020	WP (C) - 7755/2011	H. S. PANDA	GENERAL		Order Dtd. 2020-03-05			(Se at No-25)
395	24962/2020	16.03.2020	WP (C) - 14064/2019	B. N. SAHU	C.O.	COURT NO. 9	Order Dtd. 2020-03-13			(Se at No-25)
396	24963/2020	16.03.2020	OJC-6196/1996	R. B. MISHRA	GENERAL		Order Dtd. 2015-02-09		WRIT BRANCH-1	(Se at No-30)
397	24964/2020	16.03.2020	WA-351/2017	S. MOHARANA	GENERAL		Order Dtd. 2019-09-12			(Se at No-30)
398	24965/2020	16.03.2020	FA-106/1975	CHINTU SAMAL	GENERAL		Order Dtd. 1979-04-04			(Se at No-30)
399	24966/2020	16.03.2020	RSA-373/2012	P. K. MOHAPATRA	GENERAL		Order Dtd. 9999-12-31		SECOND APPEAL	(Se at No-3)
400	24967/2020	16.03.2020	CRLMP-1318/2019	H. K. HATI	C.O.	COURT NO. 17	Order Dtd. 2019-09-26			(Se at No-3)
401	24968/2020	16.03.2020	CONTR-21/2020	J. P. KAR	GENERAL		Order Dtd. 2020-03-06			(Se at No-3)
40	24969/	16.03.2	FAO-	P. PRADHAN	GENE		Order Dtd.		MISC.	(Se

2	2020	020	782/2019		RAL		9999-12-31		APPEAL SEC.	at No-2)
403	24970/2020	16.03.2020	FAO-773/2019	P. PRADHAN	GENERAL		Order Dtd. 9999-12-31		MISC. APPEAL SEC.	(Serial No-2)
404	24971/2020	16.03.2020	SA-334/1998	P. K. SWAIN	GENERAL		Order Dtd. 2017-07-20		SECOND APPEAL	(Serial No-4)
405	24972/2020	16.03.2020	WP (C) - 26253/2019	A. K. CHHATOI	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH-6	(Serial No-36)
406	24973/2020	16.03.2020	WP (C) - 17657/2019	A. K. CHHATOI	GENERAL		Order Dtd. 2019-11-29			(Serial No-36)
407	24974/2020	16.03.2020	WP (C) - 28413/2013	M. NAYAK	GENERAL		Order Dtd. 2015-09-23		WRIT BRANCH-2	(Serial No-45)
408	24975/2020	16.03.2020	ABLAPL - 17067/2015	S. BARIK	GENERAL		Order Dtd. 2016-02-19		CRIMINAL MISC-1	(Serial No-6)
409	24976/2020	16.03.2020	WP (C) - 23715/2014	J. P. KAR	GENERAL		Order Dtd. 2015-12-11		WRIT BRANCH-7	(Serial No-48)
410	24977/2020	16.03.2020	BLAPL-25004/2014	K. C. MOHANTY	GENERAL		Order Dtd. 2015-01-05		CRIMINAL MISC-3	(Serial No-14)
411	24978/2020	16.03.2020	WP (C) - 12342/2016	S. K. MOHAPATRA	GENERAL		Order Dtd. 2016-07-25		WRIT BRANCH-3	(Serial No-13)
412	24979/2020	16.03.2020	WP (C) - 14992/2005	N. K. ROUT	GENERAL		Order Dtd. 2005-12-12		WRIT BRANCH-5	(Serial No-47)
413	24980/2020	16.03.2020	WP (C) - 5009/2020	D. SAHOO	GENERAL		Order Dtd. 2020-02-11			(Serial No-47)
414	24981/2020	16.03.2020	BLAPL-2345/2020	SARAT DASH	C. O.	COURT NO. 23	Order Dtd. 2020-03-16			(Serial No-47)

415	24982/2020	16.03.2020	BLAPL-1235/2020	R. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-02			(Se at No-47)
416	24983/2020	16.03.2020	WP (C) - 15313/2010	R.M.NAYAK	GENERAL		Order Dtd. 2011-08-19		WRIT BRANCH-7	(Se at No-15)
417	24984/2020	16.03.2020	BLAPL-1441/2020	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Se at No-15)
418	24985/2020	16.03.2020	WP (C) - 21787/2010	R.M.NAYAK	GENERAL		Order Dtd. 2011-08-19		WRIT BRANCH-5	(Se at No-32)
419	24986/2020	16.03.2020	OJC-12330/2000	S.K.PARIDA	GENERAL		Order Dtd. 2019-09-27			(Se at No-32)
420	24987/2020	16.03.2020	WA-111/2017	M.K.RANA	GENERAL		Order Dtd. 2019-10-30			(Se at No-32)
421	24988/2020	16.03.2020	WA-531/2019	M.K.RANA	GENERAL		Order Dtd. 2020-03-13			(Se at No-32)
422	24989/2020	16.03.2020	WA-86/2020	M.K.RANA	GENERAL		Order Dtd. 2020-03-13			(Se at No-32)
423	24990/2020	16.03.2020	WPCRL-18/2020	H. K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-03-16		WRIT BRANCH (DIVISION BENCH)	(Se at No-106)
424	24991/2020	16.03.2020	ABLAPL - 2361/2019	H. K. DASH	GENERAL		Order Dtd. 2019-05-14		CRIMINAL MISC-1	(Se at No-8)

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